

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 70/2026

IN THE MATTER OF:

Ashish Singh

...PETITIONER

VERSUS

State of Uttar Pradesh & Ors.

...RESPONDENT

MEMO OF PARTIES

Ashish Singh

...PETITIONER

VERSUS

1. **State of Uttar Pradesh**

Through Principal Secretary, Environment, Forest and Climate Change,
Government of U.P.

Office of the Principal Chief

Conservator of Forests (PCCF),

17, Rana Pratap Marg, Lucknow, (U.P.), 226001

Email: psecforest-up@nic.in

Respondent No.1

2. **District Magistrate, Kushinagar**

Collectorate Campus, Ravindranagar Dhoos,

Padrauna, District Kushinagar-274304

Email: dmkus@nic.in

Respondent No.2

3. **Divisional Forest Officer, Kushinagar**

Office of the Divisional Forest Officer,

Social Forestry Division, Collectorate Campus,

Ravindranagar Dhoos, Padrauna, Kushinagar-274304

Email: dfogr-up@nic.in / dfosk-up@nic.in

Respondent No.3

4. **Uttar Pradesh Pollution Control Board**

Through its Member Secretary,

Building No. TC-12V, Vibhuti Khand,

Gomti Road, Lucknow, Uttar Pradesh- 226010

Email: ms@uppcb.in / ceo3@uppcb.in

Respondent No.4